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ITEM NO.5 COURT NO.13 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).36460/2012

(From the judgement and order dated 12/09/2012 in CMWP No.3862/2012 of The HIGH COURT OF JUDICATURE AT ALLAHABAD, BENCH AT LUCKNOW)

M/S PANTALOON RETAIL (INDIA) LTD. Petitioner(s)

VERSUS

STATE OF U.P Respondent(s)
(With appln(s) for exemption from filing c/c of the impugned Judgment, permission to file additional documents and prayer for interim relief)

Date: 08/01/2013 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD
HON'BLE MR. JUSTICE FAKKIR MOHAMED IBRAHIM KALIFULLA

For Petitioner(s) Mr. Nagendra Rai, Sr. Adv.
Mr. Arjun Singh, Adv.
Mr. Piyush, Adv.
Mr. Abhishek Kumar Jha, Adv.
Mr. Navin Chawla,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

List on 11th January, 2013.

| (S.K. Rakheja) | |(Indu Satija) |
|Court Master | |Court Master |